

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 267 OF 2016 & IA NO. 562 OF 2016 AND
APPEAL NO. 190 OF 2017

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 267 OF 2016 & IA NO. 562 OF 2016

GRIDCO Ltd. Appellant(s)
Vs.
M/s Bhushan Power & Steel Ltd & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-1
Mr. R. B. Sharma
Mr. Mohit K Mudgal for R-2 & 4

APPEAL NO. 190 OF 2017

In the matter of:

M/s. Bhushan Power & Steel Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-2
Mr. R. B. Sharma
Mr. Mohit K Mudgal for R-3 & 4

ORDER

These matters could not reach the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **25.09.2019**.

(S. D. Dubey)
Technical Member
vt/mkj

(Justice Manjula Chellur)
Chairperson